

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 05th July, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 115/2014 (CZ) (M.A.No.05/16) (M.A.No.484/17) (M.A.No.485/17) (M.A.No.486/17) (M.A.No.487/17) (M.A.No.34/18) (M.A.No.35/18) (M.A.No.36/18) (M.A.No.37/18)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6 Mr. H.Y. Mehta, Adv.	
2.	Original Application No. 40/2017(CZ)	Bhagwan Singh Meena Vs ss Vindhyachal Disleri Pvt. Ltd. & Bhopal Gelatin Pvt. Ltd.	Mr. Bhagwan Singh Meena, Applicant in Person Mr. Deepesh Joshi, Adv. Mr. Vishal Bhatnagar, Adv.	
3.	Original Application No. 61/2017(CZ) (M.A.No.352/17) (M.A.No.402/17)	Kamal Patel Vs The Union of India & Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
FOR ADMISSION				
4.	Appeal No. 08/2018(CZ)	Amit Singh Vs. Collector, District - Panna & Anr.	Mr. K.P.Shrivastava, Adv.	
AFTER NOTICE				
5.	Original Application No. 04/2018(CZ)	Rajesh Rangari Vs. Union of India & Ors	Mr. Prashant Sthapak, Adv.	
6.	Appeal No. 33/2017(CZ) (M.A.No.478/17) (M.A.No.89/18) (M.A.No.92/18) (M.A.No.93/18)	Rajdeep Biotech Vs CPCB & 3 Ors.	Mr. Shrey Raj Saxena, adv. Mr. Yadvendra Yadav, Adv.	
7.	Original Application No. 03/2018(CZ)	Saleem Akhtar Shamsi V-Plan - Bhopal Vs. State of M.P. & Ors	Mr. Jitesh Dhanrajani, Adv.	
8.	Original Application No. 26/2015(CZ) (M.A.No.60/18)	Sheikh Altaf & 11 Ors Vs. State of M.P. & 6 Ors.	Dr. Manoj kumar Agarwal, Adv. Mr. Shrey Raj Saxena, Adv. Mr. V.K.Saxena, Adv. Mr. Mohan lal Prajapati, Adv. Mr. Rahul Sharma, Adv.	

9.	Original Application No. 143/2016(CZ)	Sheikh Altaf Vs. Malay Shrivastava & 9 Ors.	Mr. Sheikh Altaf, Applicant Mr. Manoj Kumar Agarwal, Adv. Mr. V.K.Saxena, Adv.	
FOR COMPLETION OF PLEADING				
10.	Original Application No. 88/2016(CZ) (M.A.No.380/17) (M.A.No.445/17) (M.A.No.529/17)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
11.	Original Application No. 34/2015(CZ)	Nityanand Mishra <i>(Saraiyu River, Chitrakoot)</i> Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya SagarMishra,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	
12.	Original Application No. 87/2017(CZ) (M.A.No.05/18) (M.A.No.26/18)	Sanjay Namdeo Vs Union of India & Ors.	Mr. Rajendra Kumar Gupta, Adv. for Applicant Mr. Narendra Pal Singh,Adv. Mr. Amrit Urprah, Adv. Mr. S.R.Garg, Adv. Mr. Vivek Choudhary, Adv. Mr. PramodChoudhary,Adv. Mr. Vivek Jain, Adv. Ms. Seema Jain, Adv. Ms. Rekha Jain, Adv. Mr. Neel Choudhary, Adv.	

Note : No Hon'ble Members is posted in this bench. The Cases listed on 05-07-2018 shall be adjourned to 26-07-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in